NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 66(ND)14 **CA. NO.**

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. Purnima Singh Vs. Saga Info Solutions Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

DATUL AGRAWAL ADVOCATE PETITIONER PETITIONER

PETITIONER

PETITIONER

PARMESH SINHA

ADVOCATE

Respondent 2.

Respondent 2.

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given one week's time as last chance for filing two sets of the pleadings.

List for arguments on 27.09.2016

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)

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